

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.43/2019
M.A. No.2103/2019

Friday, this the 26th day of July 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sh. Jayveer Singh, aged ___ years
s/o late Bijendra Singh
r/o DG 835, Sarojini Nagar, Delhi – 23

(Mr. Sachin Chauhan, Advocate)

..Applicant

Versus

1. Union of India through its Secretary
Ministry of Home Affairs
Govt. of India, North Block,
New Delhi -1
2. The Joint Director / E
IB Hqrs. 35, SP Marg, New Delhi
3. The Deputy Director/E
IP Hqrs. 35, SP Marg, New Delhi
4. The Foreigners Regional Regn. Officer
Delhi, Foreigners Regional Regn. Office
R K Puram, New Delhi
5. Sh. Rajesh Singh
AFFRO
Through the Foreigners Regional Regn. Officer
Delhi
Foreigners Regional Regn. Office
R K Puram, New Delhi
6. The Enquiry Officer
AD (Training) IB
Through the Joint Director/E
IB Hqrs., 35 SP Marg, New Delhi

..Respondents

(Mr. Hanu Bhasker, Advocate)

O R D E R (ORAL)**Justice L. Narasimha Reddy:**

Mr. Sachin Chauhan, learned counsel for applicant submits that in view of the developments that have taken place during the pendency of O.A., it is felt appropriate to file fresh O.A. seeking comprehensive reliefs. He accordingly seeks permission of the Tribunal to withdraw the O.A.

2. Permission is accorded and the O.A. is accordingly dismissed as withdrawn, leaving it open to the applicant to pursue remedies in accordance with law.

M.A. No. 2103/2019 shall stand disposed of.

There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

July 26, 2019
/sunil/